

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.332/KB/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name of the Company		Axis Infracon Pvt.Ltd & AnrVersus- Padam Mercantile Pvt.Ltd & Ors			
Ur	nder Section	397/398	THE LEWIS	A) is a second	
SI. No.	Traine & Designation of the Control				Signature with date
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D	b Klullich. Ad	-, mart R-	6		21/9
1. 5	hannall Nitro,	Adw. for R-22, 2 27 am	5,00,	100/	2017
ABHR	PAJIT MITR	A, SR. ADV.	7		21/9.
REE	TOBROTO K	UMAR MITRA, A	SV.	Petitionen	4
ARI	TRA BASCE	, ADV.			A m
SAN	JEEV RUMA	R TRIVEDS, ADV	1,		81/9/1

## ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 6, 22, 25, 256, 27 and 30 as well as counsel on behalf of the intervener are present.

Heard the part arguments of the Ld. Counsel for the R -1.

List the matter on 27/10/2017 for remaining arguments along with the all the pending IAs.

(Jinan K.R.)

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Member (J)

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(Vijai Pratap Singh) Member (J)

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